

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

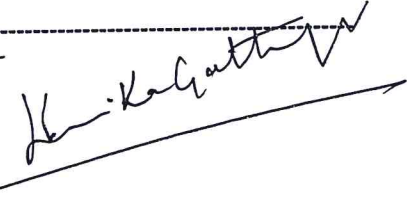
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.154/BB/ 2017	-	For hearing	252(3)	Off Shore Securities Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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7 DEVIKA  
SATHYANARAYANA  
9620698482.

Applicant



**ORDER**

PCS for Petitioner Company is present. She is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 19/12/2017.

  
Member (T)

  
Member (J)